

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:7132  
ANSWERED ON:12.05.2005  
PURCHASE OF DEFENCE EQUIPMENT  
Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba

**Will the Minister of DEFENCE be pleased to state:**

(a) whether the on-going controversy over corruption in defence deals would affect the timely purchase of necessary defence equipment; and

(b) if so, the steps taken by the Government to ensure that recent events do not create a disincentive to timely decision regarding armaments?

**Answer**

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) & (b): Government have effective institutional mechanism to control corruption, which are implemented through the Central Vigilance Commission (CVC), the Central Bureau of Investigation (CBI) and Chief Vigilance Officer (CVO) of Ministry of Defence. There is a well defined Procurement Procedure with in built checks and balances. Government is confident that the budget earmarked for procurement of Defence equipment this year will be spent.